#### The Details of Sterilization of Stray Dogs

- Sh. NEERAJ SHARMA (Faridabad Nit): Will the Urban Local Bodies

  Minister be pleased to state:
  - a) the number of stray dogs sterilized by the Government during the year 2014 to 30 October, 2022 in the State togetherwith the amount incurred thereon alongwith the district wise details thereof;
  - b) whether it is a fact that a Committee was to be constituted by the Government in accordance with the Animal Birth Control (Dogs) Rule, 2001 before the sterilization of stray dogs; if so, the date on which the said Committee has been constituted togetherwith the details of its members alongwith the district wise details thereof;
  - the name of the officers who have signed the file of sterilization during the abovesaid period togetherwith the name of the officers who have signed on the file of payment for sterilization alongwith the district wise details thereof; and
  - d) whether any irregularities have been found by the Government in any district during the abovesaid period in regard to the sterilization of dogs; if so, the action taken by the Government in this regard togetherwith the district wise details thereof?

#### Dr. KAMAL GUPTA, URBAN LOCAL BODIES MINISTER

- a) Total 1,37,440 numbers of stray dogs have been sterilized from the year 2014 to 30 October, 2022 for which expenditure amounting to Rs. 174,691,626 was incurred. District wise details is placed at **Annexure-I**.
- b) Yes Sir, a committee was to be constituted by the Government in accordance with the Animal Birth Control (Dogs) Rule, 2001 before the sterilization of stray dogs. The Government of Haryana vide notification dated 09.03.2015 by Animal Husbandry & Dairying Department and on

dated 30.07.2022 by Urban Local Bodies Department constituted the State Level, District Level and Municipal Level Committees. The copy of said notification is placed at Annexure- II & III.

- c) The district wise name of the officers who have signed the file of sterilization during the above said period is attached at **Annexure-IV**.
- d) No irregularities have been found by the Government in any district during the above said period in regard to the sterilization of dogs.

# आवारा कुत्तों की नसबंदी का ब्यौरा

## 81 श्री नीरज शर्मा (फरीदबाद एनआईटी) :

क्या शहरी स्थानीय निकाय मंत्री कृपया बताएंगे कि:-

- (क) राज्य में वर्ष 2014 से 30 अक्टूबर 2022 के दौरान सरकार द्वारा कितने आवारा कुत्तों की नसबंदी की गई तथा उन पर कितनी राशि खर्च हुई तथा उसका जिलावार ब्यौरा क्या है;
- (ख) क्या यह तथ्य है कि आवारा कुत्तों की नसबंदी से पहले पशु जन्म नियत्रण (कुत्ते ) नियम, 2001 के अनुसरण में सरकार द्वारा एक समिति गठित की जानी थी ; यदि हां तो, उक्त समिति किस तिथि को गठित की गई तथा इसके सदस्यों का ब्यौरा क्या है तथा उसका जिलेवार ब्यौरा क्या है ;
- (ग) उन अधिकारियों के नाम क्या हैं जिन्होंने उपरोक्त अवधि के दौरान नसबंदी की फाइल पर हस्ताक्षर किए हैं तथा उन अधिकारियों के नाम क्या हैं जिन्होंने नसबंदी के लिए अदाएगी की फाइल पर हस्ताक्षर किए हैं तथा उनका जिलेवार ब्यौरा क्या है ; तथा
- (घ) क्या कुत्तों की नसबंदी के संबंध में उपरोक्त अवधि के दौरान किसी जिले में सरकार द्वारा कोई अनियमितताएं पाई गई है; यदि हां, तो इस संबंध में सरकार द्वारा क्या कार्यवाही की गई है तथा उसका जिलावार ब्यौरा क्या है ?

# डा० कमल गुप्ता, शहरी स्थानीय निकाय मंत्री

(क) वर्ष 2014 से 30 अक्टूबर, 2022 तक कुल 1,37,440 आवारा कुत्तों की नसबंदी की गई है, जिस पर रु० 17,46,91,626 / — की राशि खर्च की गई है। जिलावार विवरण की प्रति अनुलग्नक—। पर सलंगन है।

- (ख) हां, श्रीमान जी , आवारा कुत्तों की नसबंदी से पहले, पशु जन्म नियंत्रण (कुत्ते) नियम, 2001 के अनुसार सरकार द्वारा एक समिति का गठन किया जाना था। इसके अंर्तगत पशुपालन और डेयरी विभाग, हरियाणा द्वारा अधिसूचना दिनांक 09.03.2015 और शहरी स्थानीय निकाय विभाग, हरियाणा द्वारा दिनांक 30.07.2022 को राज्य स्तर, जिला स्तर और नगरपालिका स्तर पर समितियों का गठन किया। उक्त अधिसूचनाओं की प्रति अनुलग्नक—॥ और ॥ पर सलंगन है।
- (ग) उक्त अवधि के दौरान नसबंदी की फाइल पर हस्ताक्षर करने वाले अधिकारियों के जिलेवार नाम अनुलग्नक—IV में संलग्न है।
- (घ) उक्त अवधि के दौरान किसी भी जिले में कुत्तों की नसबंदी के संबंध में सरकार को कोई अनियमितता नहीं मिली है।

Name of District	Name of the Municipality	Number of stray Dogs Sterilized	Amount (In Rs.)
Ambala	Municipal Council, Ambala Sadar	6283	5,82,6,558
	Municipal Corporation, Ambala City	9588	77,94,415
Faridabad	Municipal Corporation, Faridabad	14698	1,24,81,050
Gurugram	Municipal Corporation, Gurugram	42228	28730338
Panchkula	Municipal Corporation, Panchkula	17346	1,56,15,846
Panipat	Municipal Corporation, Panipat	7983	5,68,6,279
Karnal	Municipal Corporation, Karnal	5647	58,99,245
Yamunanagar	Municipal Corporation, Yamunanagar	16170	142529600
Sonepat	Municipal Corporation, Sonepat	2400	1742890
Rewari	Municipal Council, Rewari	3340	49,89,960
Rohtak	Municipal Corporation, Rohtak	7941	80,60,115
Kurukshetra	Municipal Council, Thanesar	956	76,4800
Jhajjar	Municipal Council, Bahadurgarh	1580	23,15,000
Palwal	Municipal Committee, Hathin	1280	1,45,5000
	Total	1,37,440	174,691,626

#### HARYANA GOVERNMENT ANIMAL HUSBANDRY & DAIRYING DEPARTMENT

#### NOTIFICATION

To control rabies and stray dog population in the State, the animal component of National Rabies Control Programme (NRCP) of Ministry of Health and Family Welfare, Government of India is being implemented through Animal Welfare Board of India. To review, coordinate and monitor this programme in the State, the Governor of Haryana is pleased to constitute the State level Monitoring cum Coordination Committee and District level Monitoring cum Coordination Committee as per the details mentioned below:-

## 1) State level Monitoring cum Coordination Committee

1	Chief Secretary to Govt. Haryana	Chairman
2	Principal Secretary Urban Local Bodies	Member
3	Principal Secretary Panchayats & Rural Development	Member
4	Representative from Animal Welfare Board of India	Member
5	Principal Secretary Animal Husbandry & Dairying	Member Secretary

The committee may meet on quarterly basis to monitor and review the overall performance of the programme in the state and recommend necessary directions for mid-course correction, if any.

### 2) District level Monitoring cum Coordination Committee

1	Deputy Commissioner	Chairman
2	Additional Deputy Commissioner	Vice Chairman
3	Joint Commissioner, Municipal Corporation/Executive Officer, Municipal Committee	Member
4	Representative of Public Health Department	Member
5	Block Development Officer in the respective Block	Member
6	Tehsildar of respective Tehsil	Member
7	Representatives of the District SPCA & other NGOs nominated by Deputy Commissioner	Member
8	Representative of Animal Welfare Board of India (AWBI) to be nominated by AWBI.	Member
9	Deputy Director, Animal Husbandry	Member Secretary

The functions of the District Level Monitoring cum Coordination Committee will be:-

- 1. To solicit cooperation of the public in implementing the programme.
- To coordinate, facilitate and monitor implementation of mass sterilization and vaccination programme of street and owned dogs by the implementing agencies (Humane Society International India and Worldwide Veterinary Services)
- To motivate the pet owners to get their pets also vaccinated and sterilized.
- 4. To facilitate the provision of necessary infrastructural, administrative and accommodation & transport help etc. to the implementing agencies from local bodies, Veterinary Hospitals of Department of Animal Husbandry and Panchayats etc.

- 5. To facilitate provision of Police help as and when required by the Team of Implementing agency.
- To organize the counting and certification of genital organs of operated dogs by a team headed by Deputy Director, Animal Husbandry & Dairying Department or his representative on a fortnightly basis.
- 7. To authorize the implementing agency to humanely euthanize critically ill or fatally injured and rabid dogs encountered during implementation of the programme and to dispose off their carcasses by burial in the area identified by the monitoring committee.
- 8. To provide monthly progress report to Chairman AWBI & Principal Secretary to Government of Haryana, Animal Husbandry & Dairying regarding the implementation of the programme.
- The District Level Monitoring and Coordination Committee may meet on monthly basis to review the progress of the programme and coordinate various activities in the district.

Chandigarh, dated the 04.03.2015

Dr. Mahavir Singh
Principal Secretary to Govt. of Haryana
Animal Husbandry & Dairying Department

Endst. No. 964 - Ah-4-205/260 Chandigarh, dated

A copy is forwarded to Controller, Printing & Stationery, Haryana Chandigarh for publishing it into the Haryana Government Extra Ordinary Gazettee.

It is requested that 200 copies of the notification may be sent to this department

for officials use.

Deputy Secretary

for Principal Secretary to Govt. of Haryana

Animal Husbandry & Dairying Department

Endst. No. 96 4-Ah-12-1015/260 Chandigarh, dated

A copy is forwarded to the following for information and necessary action:-

1. Chief Secretary to Govt. Haryana

2. Principal Secretary Urban Local Bodies

3. Principal Secretary Panchayats & Rural Development

- Chairman, Animal Welfare Board of India, Post Box No. 8672, 13/1, Third Seaward Road, Valmiki Nagar, Thiruvanmiyur, Chennai-600 041
- 5. All Deputy Commissioners in the State
- 6. All Additional Deputy Commissioner in the State
- 7. All Joint Commissioner, Municipal Corporation/Executive Officer, Municipal Committee
- 8. Engineer-in-Chief, Public Health Department, Haryana.
- 9. All Executive Engineers, Public Health Department of Haryana State
- 10. All Block Development Officers of Haryana State
- 11. All Tehsildars of the State
- 12. All Deputy Directors, Department of Animal Husbandry & Dairying of the State.

Deputy Secretary for Principal Secretary to Govt. of Haryana Animal Husbandry & Dairying Department

A copy is forwarded to Private Secretary/Chief Secretary to Govt. Haryana for Kind information of Chief Secretary Haryana.

Deputy Secretary for Principal Secretary to Govt. of Haryana Animal Husbandry & Dairying Department

To

Private Secretary/Chief Secretary to Govt. Haryana

U.O. No. 984-An-4-2015/484

Chandigarh, dated 9-3-15

A copy is forwarded to PS/PSAH for the information of the Principal Secretary to Govt. of Haryana Animal Husbandry & Dairying Department.

> Deputy Secretary for Principal Secretary to Govt. of Haryana Animal Husbandry & Dairying Department

To

The Principal Secretary to Govt. of Haryana Animal Husbandry & Dairying Department

U.O. No. 964-An-4-2015/485 Chandigarh, dated 9/3/15

# GOVERNMENT OF HARYANA DEPARTMENT OF URBAN LOCAL BODIES

#### Notification

The 30th July, 2020

In pursuance of the provisions under Animal Birth Control (Dogs) Rules, 2001 and the directions of Hon'ble Supreme Court of India vide order dated 09.03.2016 in SLP No. 691 of 2009 and to control rabies, stray dog population and to review, coordinate & monitor this program in the State of Haryana, the Governor of Haryana is pleased to constitute the State Monitoring and Implementation Committee, District Monitoring and Implementation Committee as well as Municipal Corporation Monitoring and Implementation Committee as per the details mentioned below:-

## (A) State Monitoring and Implementation Committee

1.	Additional Chief Secretary/Principal Secretary to Government of Haryana, Urban Local Bodies Department	Chairperson
2.	Additional Chief Secretary/Principal Secretary to Government of Haryana, Health & Family Welfare Department	
3.	Principal Secretary to Government of Haryana, Development and Panchayats Department	Member
4.	Director General, Urban Local Bodies Department	Member
5.	Director, Animal Husbandry and Dairying Department	Member
6.	Commissioner, Municipal Corporation, Gurugram	Member
7.	Commissioner, Municipal Corporation, Karnal	Member
8.	Chief Engineer (HQ), Directorate of Urban Local Bodies, Haryana	Member Secretary
9.	Executive Officer, Municipal Council, Ambala Sadar	Member
10.	Secretary, Municipal Committee, Shahabad	Member
11.	Two representatives from Development and Panchayats Department, Haryana (to be nominated by Director, Development & Panchayats, Haryana)	Member
12.	Representative of the Animal Welfare Board of India (to be nominated by AWBI)	Member
13.	Representative of an Animal Welfare Organization registered with the AWBI that has conducted more than 5000 Animal Birth Control surgeries per year and has been in existence for a minimum of 3 years (to be selected by Director General, Urban Local Bodies from the list to be provided by AWBI)	

- 2. The State Monitoring and Implementation Committee shall meet on quarterly basis and the process of monitoring & evaluation by the said Committee shall include the following key aspects:-
  - (i) This Committee shall set target for the required number of dog sterilizations within specified period in each district comprised in the State, keeping in view the estimated number of dogs as the baseline. These targets shall be spelt out in the Memorandums of Understanding executed with the ABC Implementing Agencies. The Committee shall then monitor the collaboration between local authorities and ABC Implementing Agencies to ensure that the targets are met and any challenges to the same are smoothly overcome.
  - (ii) The targets specified shall be binding on the local authority and the ABC Implementing Agency. The Animal Birth Control Monitoring Committee of the local authority shall ensure timely release of funds and oversee that adequate

- infrastructure is created by the local authority so that targets are met. The expenses incurred by the ABC Implementing Agencies must be reimbursed on monthly basis.
- (iii) Developing a comprehensive district-wise Plan including but not limited to infrastructure, budget etc., for dog population management in Urban and Rural areas throughout the State.
- (iv) To resolve issues, if any, raised by District as well as Municipal Corporation Monitoring and Implementation Committee.
- (v) Where adequate ABC Implementing Agencies are not available, the State Monitoring and Implementation Committee shall set up a Special Purpose Vehicle (SPV) within Animal Husbandry & Dairying Department to act as the ABC Implementing Agency. In each such case the ABC Implementing Agency will undergo training at an AWBI designated training establishment and embark upon the program only once the training has been completed.
- (vi) Ensure that the requisite infrastructure is set up and other capital costs (including but not limited to fully furnished ABC facilities/campuses with ambulances and equipment) and all other expenses for successfully running an animal birth control program, including manpower costs, are made available to the ABC Implementing Agencies from the local authorities and reimbursed in a timely manner as required under Rule 6 of the Animal Birth Control (Dogs) Rules, 2001.

## (B) District Monitoring and Implementation Committee

1.	Deputy Commissioner	Chairperson
2.	Additional Deputy Commissioner	Member
3.	Deputy Director, Animal Husbandry & Dairying Department	Member Secretary
4.	Executive Officer/Secretary, Municipal Council/Committee	Member
5.	Chief Surgeon of the District	Member
6.	Block Development & Panchayat Officer in the respective Block	Member
7.	Tehsildar of the respective Tehsil	Member
8.	Representative of District SPCA & other NGOs nominated by Deputy Commissioner	Member
9.	Representative of Animal Welfare Board of India (AWBI) to be nominated by AWBI	Member

3. The District Monitoring and Implementation Committee shall meet on monthly interval so as to monitor and review the overall performance of the program in the respective district. This Committee will recommend necessary directions for any correction/improvements, as and when required.

The functions of the District Monitoring and Implementation Committee will be as under:-

- To solicit cooperation of the public in implementing the program.
- (ii) To coordinate, facilitate and monitor implementation of mass sterilization and vaccination program of street and owned dogs by the implementing agencies.
- (iii) To motivate the pet owners to get their pets also vaccinated and sterilized.
- (iv) To facilitate the provision of necessary infrastructural, administrative and accommodation & transport help etc. to the implementing agencies from local bodies, Veterinary Hospitals of Department of Animal Husbandry and Panchayats etc.

- (v) To facilitate provision of Police help as and when required by the Team of Implementing agency.
- (vi) To organize the counting and certification of genital organs of operated dogs by a team headed by Deputy Director, Animal Husbandry & Dairying Department or his representative on a fortnightly basis.
- (vii) To authorize the implementing agency to humanely euthanize critically ill or fatally injured and rabid dogs encountered during implementation of the program and to dispose off their carcasses by burial in the area identified by the monitoring committee.
- (viii) To provide monthly progress report to State Monitoring and Implementation Committee regarding the implementation of the program.

## (C) Municipal Corporation Monitoring and Implementation Committee

1	Commissioner, Municipal Corporation	Chairperson
2.	Additional Commissioner/Additional Municipal Commissioner	Member
	Joint Commissioner, Municipal Corporation	Member Secretary
		Member
	Representative of District SPCA & other NGOs to be nominated by Commissioner, Municipal Corporation	Member
6.	Representative of Animal Welfare Board of India (AWBI) to be nominated by AWBI	Member
7.	Deputy Director, Animal Husbandry & Dairying Department	Member

4. The Municipal Corporation Monitoring and Implementation Committee shall meet on monthly interval so as to monitor and review the overall performance of the program in the respective Corporation. This Committee will recommend necessary directions for any correction/improvements, as and when required.

The functions of the Municipal Corporation Monitoring and Implementation Committee will be as under:-

- (i) To solicit cooperation of the public in implementing the program.
- (ii) To coordinate, facilitate and monitor implementation of mass sterilization and vaccination program of street and owned dogs by the implementing agencies.
- (iii) To motivate the pet owners to get their pets also vaccinated and sterilized.
- (iv) To facilitate the provision of necessary infrastructural, administrative and accommodation & transport help etc. to the implementing agencies from local bodies, Veterinary Hospitals of Department of Animal Husbandry etc.
- (v) To facilitate provision of Police help as and when required by the Team of Implementing agency.
- (vi) To organize the counting and certification of genital organs of operated dogs by a team constituted by this Committee on a fortnightly basis.
- (vii) To authorize the implementing agency to humanely euthanize critically ill or fatally injured and rabid dogs encountered during implementation of the program and to dispose off their carcasses by burial in the area identified by the monitoring committee.
- (viii) To provide monthly progress report to State Monitoring and Implementation Committee regarding the implementation of the program.

S. N. Roy, IAS

Additional Chief Secretary to Government of Haryana, Urban Local Bodies Department. Endst. No. ADULB/Admn./2020/39952

Dated: 04.08.2020

A copy of the above is forwarded to Controller, Printing & Stationery Department Haryana, Chandigarh for publishing it in the Haryana Government Extra Ordinary Gazette. Further, it is requested that 150 copies of the Notification may be sent to this Department for Official use.

> 2h100 04/08/2020 Additional Director (Admn.)

for Additional Chief Secretary to Government of Haryana,

Urban Local Bodies Department.

Endst. No. ADULB/Admn./2020/39953

Dated: 04.08.2020

A copy of the above is forwarded to the following for information and necessary action please:-

1. Additional Chief Secretary to Government of Haryana, Health & Family Welfare Department, Chandigarh.

2. Principal Secretary to Government of Haryana, Development and Panchayats Department, Chandigarh.

3. Director General, Urban Local Bodies Department, Haryana, Panchkula.

4. Director, Animal Husbandry and Dairying Department, Panchkula.

5. Chief Engineer (HQ), Directorate of Urban Local Bodies, Haryana, Panchkula.

Additional Director (Admn.)

for Additional Chief Secretary to Government of Haryana, Urban Local Bodies Department.

Endst. No. ADULB/Admn./2020/39954

Dated: 04.08.2020

A copy of the above is forwarded to Chairman, Animal Welfare Board of India (AWBI), NIAW Campus, Village Seekri, Ballabhgarh, Faridabad, Haryana – 121004. This is in continuation to this Office earlier memo No. ADULB/Admn/2020/38510 dated 22.07.2020 with the request to provide the list of representative for the State Monitoring & Implementation Committee, Further, it is also requested that the name of one each representative for District Monitoring & Implementation Committee and Municipal Corporation Monitoring & Implementation Committee be forwarded to respective Deputy Commissioners and Commissioners, Municipal Corporations.

Additional Director (Admn.)

for Additional Chief Secretary to Government of Haryana,

Urban Local Bodies Department.

Endst. No. ADULB/Admn./2020/39955

Dated: 04.08.2020

A copy of the above is forwarded to the following for information and necessary action please:-

All the Deputy Commissioners in the State of Haryana.

- 2. All the Commissioners of Municipal Corporations in the State of Haryana.
- Commissioner, Municipal Corporation, Gurugram.

4. Commissioner, Municipal Corporation, Karnal.

All the Additional Deputy Commissioners in the State of Haryana.

6. All the Additional Commissioners/Additional Municipal Commissioners of Municipal Corporations in the State of Haryana.

7. All the Joint Commissioners of Municipal Corporations in the State of Haryana.

8. All the Chief Surgeons in the State of Haryana.

All the Deputy Directors, Animal Husbandry & Dairying Department, Haryana.

10. All the Block Development & Panchayat Officers in the State of Haryana.

11. All the Executive Officers/Secretaries of Municipal Councils/Committees in the State of Haryana.

12. Executive Officer, Municipal Council, Ambala Sadar.

13. Secretary, Municipal Committee, Shahabad.

14. All the Tehsildars in the State of Haryana.

Additional Director (Admn.)

for Additional Chief Secretary to Government of Haryana, Urban Local Bodies Department.

Municipal Council, Ambala Sadar  Sh. Vinod Nehra Executive Officer  Sh. Ravinder Kumar Officer  Sh. Sachin Gupta Administrator  Sh. Amrinder Singh Sh. Dinesh Kumar Assistant Sanitary Inspector  Sh. Sushil Kumar Assistant Sanitary Inspector  Sh. Mandeep Sanitary Inspector  Sh. Madan Lal Chief Sanitary Inspector  Sh. Sunil Dutt Chief Sanitary Inspector  Sh. Vinit Kumar Section Office Sh. Som Nath Section Office Sh. Rakesh Kumar Veterinary		Municipality		Designation
Municipal Council, Ambala Sadar  Municipal Council, Ambala Sadar  Municipal Council, Ambala Sadar  Municipal Council, Ambala Sadar  Sh. Rajesh Kumar Secretary Sh. Madan Lal Account Officer Sh. Vinod Nehra Executive Officer Sh. Ravinder Kumar Sh. Amrinder Sh. Sachin Gupta Sh. Amrinder Singh Sh. Dinesh Kumar Sh. Phul Kumar Sh. Phul Kumar Sh. Phul Kumar Sh. Phul Kumar Sh. Sanitary Inspector Sh. Sushil Kumar Sanitary Inspector Sh. Mandeep Sanitary Inspector Sh. Madan Lal Chief Sanitary Inspector Sh. Madan Lal Chief Sanitary Inspector Sh. Sunil Dutt Chief Sanitary Inspector Sh. Vinit Kumar Section Office Sh. Som Nath Section Office Sh. Rakesh Kumar Veterinary			Sh. Gorav Gotam	-
Municipal Council, Ambala Sadar  Municipal Council, Ambala Sadar  Sh. Rajesh Kumar Secretary Sh. Madan Lal Sh. Vinod Nehra Sh. Ravinder Kumar Sh. Sachin Gupta Sh. Amrinder Singh Sh. Dinesh Kumar Sanitary Inspector Sh. Sushil Kumar Assistant Sanitary Inspector Sh. Mandeep Sanitary Inspector Sh. Madan Lal Chief Sanitary Inspector Sh. Sunil Dutt Chief Sanitary Inspector Sh. Vinit Kumar Section Office Sh. Som Nath Section Office Sh. Rakesh Kumar Veterinary			Sh. Vinod Beniwal	Chief Sanitary
Municipal Council, Ambala Sadar  Sh. Winod Nehra  Sh. Vinod Nehra  Executive Officer  Sh. Ravinder Kumar Officer Sh. Sachin Gupta Administrator Sh. Amrinder Singh Sh. Dinesh Kumar Administrator Sh. Phul Kumar Sanitary Inspector  Sh. Sushil Kumar Assistant Sanitary Inspector  Sh. Mandeep Sanitary Singh Inspector Sh. Madan Lal Chief Sanitary Inspector Sh. Sunil Dutt Chief Sanitary Inspector Sh. Vinit Kumar Section Office Sh. Som Nath Section Office Sh. Rakesh Kumar Veterinary			CL D : L I/	•
Ambala  Ambala				
Ambala  Council, Ambala Sadar  Sh. Ravinder Executive Officer  Sh. Sachin Gupta Administrator  Sh. Amrinder Singh  Sh. Dinesh Kumar Administrator  Sh. Phul Kumar Assistant  Sanitary  Inspector  Sh. Sushil Kumar Assistant  Sanitary  Inspector  Sh. Mandeep Sanitary  Singh Inspector  Sh. Madan Lal Chief Sanitary  Inspector  Sh. Sunil Dutt Chief Sanitary  Inspector  Sh. Vinit Kumar Section Office  Sh. Som Nath Section Office  Sh. Rakesh Kumar Veterinary		Municipal		
Sh. Ravinder Kumar Officer Sh. Sachin Gupta Sh. Amrinder Sh. Amrinder Sh. Dinesh Kumar Sh. Dinesh Kumar Sh. Phul Kumar Sh. Phul Kumar Assistant Sanitary Inspector Sh. Sushil Kumar Sh. Mandeep Sanitary Inspector Sh. Mandeep Singh Sh. Madan Lal Chief Sanitary Inspector Sh. Sunil Dutt Chief Sanitary Inspector Sh. Vinit Kumar Section Office Sh. Som Nath Section Office Sh. Rakesh Kumar		Council,	Sh. Vinod Nehra	
Kumar Officer Sh. Sachin Gupta Administrator Sh. Amrinder Administrator Singh Sh. Dinesh Kumar Administrator Sh. Phul Kumar Assistant Sanitary Inspector Sh. Sushil Kumar Assistant Sanitary Inspector Sh. Mandeep Sanitary Singh Inspector Sh. Madan Lal Chief Sanitary Inspector Sh. Sunil Dutt Chief Sanitary Inspector Sh. Vinit Kumar Section Office Sh. Som Nath Section Office		Ambaia Sadar	Sh. Ravinder	Executive
Sh. Sachin Gupta Sh. Amrinder Sh. Amrinder Singh Sh. Dinesh Kumar Administrator Sh. Phul Kumar Assistant Sanitary Inspector Sh. Sushil Kumar Assistant Sanitary Inspector Sh. Mandeep Sanitary Singh Inspector Sh. Madan Lal Chief Sanitary Inspector Sh. Sunil Dutt Chief Sanitary Inspector Sh. Vinit Kumar Section Office Sh. Som Nath Section Office				
Sh. Amrinder Singh Sh. Dinesh Kumar Sh. Dinesh Kumar Administrator Sh. Phul Kumar Assistant Sanitary Inspector Sh. Sushil Kumar Assistant Sanitary Inspector Sh. Mandeep Sanitary Singh Inspector Sh. Madan Lal Chief Sanitary Inspector Sh. Sushil Dutt Chief Sanitary Inspector Sh. Vinit Kumar Section Office Sh. Som Nath Section Office Sh. Rakesh Kumar				
Sh. Dinesh Kumar Administrator Sh. Phul Kumar Assistant Sanitary Inspector Sh. Sushil Kumar Assistant Sanitary Inspector Sh. Mandeep Sanitary Singh Inspector Sh. Madan Lal Chief Sanitary Inspector Sh. Sunil Dutt Chief Sanitary Inspector Sh. Vinit Kumar Section Office Sh. Som Nath Section Office Sh. Rakesh Kumar Veterinary			Sh. Amrinder	
Sh. Phul Kumar  Sanitary Inspector  Sh. Sushil Kumar  Assistant Sanitary Inspector  Sh. Mandeep Singh Inspector  Sh. Madan Lal Chief Sanitary Inspector  Sh. Sunil Dutt Chief Sanitary Inspector  Sh. Sunil Dutt Sh. Sunil Section Office Sh. Som Nath Section Office Sh. Rakesh Kumar Veterinary				Administrator
Ambala  Sanitary Inspector  Sh. Sushil Kumar  Sanitary Inspector  Sh. Mandeep Sanitary Singh Inspector  Sh. Madan Lal Chief Sanitary Inspector  Sh. Sunil Dutt Chief Sanitary Inspector  Sh. Vinit Kumar Section Office Sh. Som Nath Section Office Sh. Rakesh Kumar Veterinary				
Ambala  Inspector  Sh. Sushil Kumar  Assistant Sanitary Inspector  Sh. Mandeep Sanitary Inspector  Sh. Madan Lal Chief Sanitary Inspector  Sh. Sunil Dutt Chief Sanitary Inspector  Sh. Vinit Kumar Section Office Sh. Som Nath Section Office Sh. Rakesh Kumar Veterinary			Sii. Pilui Kuillai	
Sh. Sushil Kumar  Sanitary Inspector  Sh. Mandeep Sanitary Singh Inspector  Sh. Madan Lal Chief Sanitary Inspector  Sh. Sunil Dutt Chief Sanitary Inspector  Sh. Vinit Kumar Section Office Sh. Som Nath Section Office Sh. Rakesh Kumar Veterinary				,
Ambala  Sanitary Inspector  Sh. Mandeep Sanitary Singh Inspector  Sh. Madan Lal Chief Sanitary Inspector  Sh. Sunil Dutt Chief Sanitary Inspector  Sh. Vinit Kumar Section Office Sh. Som Nath Section Office Sh. Rakesh Kumar Veterinary				•
Ambala  Ambala  Inspector  Sh. Mandeep Sanitary Inspector  Sh. Madan Lal Chief Sanitary Inspector  Sh. Sunil Dutt Chief Sanitary Inspector  Sh. Vinit Kumar Section Office Sh. Som Nath Section Office Sh. Rakesh Kumar Veterinary			Sh. Sushil Kumar	
Sh. Mandeep Sanitary Singh Inspector Sh. Madan Lal Chief Sanitary Inspector Sh. Sunil Dutt Chief Sanitary Inspector Sh. Vinit Kumar Section Office Sh. Som Nath Section Office Sh. Rakesh Kumar Veterinary				Sanitary
Ambala  Singh  Sh. Madan Lal  Chief Sanitary  Inspector  Sh. Sunil Dutt  Chief Sanitary  Inspector  Sh. Vinit Kumar  Section Office  Sh. Som Nath  Section Office  Sh. Rakesh Kumar  Veterinary				Inspector
Sh. Madan Lal Chief Sanitary Inspector Sh. Sunil Dutt Chief Sanitary Inspector Sh. Vinit Kumar Section Office Sh. Som Nath Section Office Sh. Rakesh Kumar Veterinary			Sh. Mandeep	Sanitary
Ambala  Sh. Sunil Dutt Chief Sanitary Inspector Sh. Vinit Kumar Section Office Sh. Som Nath Section Office Sh. Rakesh Kumar Veterinary			Singh	Inspector
Ambala  Sh. Sunil Dutt Chief Sanitary Inspector Sh. Vinit Kumar Section Office Sh. Som Nath Section Office Sh. Rakesh Kumar Veterinary				Chief Sanitary
Sh. Sunil Dutt Chief Sanitary Inspector Sh. Vinit Kumar Section Office Sh. Som Nath Section Office Sh. Rakesh Kumar Veterinary	Ambala			-
Sh. Vinit Kumar Section Office Sh. Som Nath Section Office Sh. Rakesh Kumar Veterinary	Ambala		Sh. Sunil Dutt	•
Sh. Vinit Kumar Section Office Sh. Som Nath Section Office Sh. Rakesh Kumar Veterinary		Municipal	om Sam Bacc	•
Sh. Som Nath Section Office Sh. Rakesh Kumar Veterinary			Sh Vinit Kumar	•
Sh. Rakesh Kumar Veterinary				
			0.111 0.0111 1.101011	
			SII. Rakesii Kuillai	Doctor
		•	Sh. Lalit Mohan	
Corporation, Sh. Lalit Mohan Legal Advisor Ambala Sh. Virender Executive				
		Allibaia		
Sh. Jarnail Singh Executive			Sn. Jarnali Singn	
Officer				
Sh. Rohtash Additional				
Bishnoi   Municipal			Bishnoi	•
				Commissioner
Sh. Aman Danda Deputy			Sh. Aman Danda	• •
Municipal				-
				Commissioner
				Commissioner
Sh. Sushil Malik Commissioner	1		Sh. Sushil Malik	Commissioner
Sh. Virender Commissioner			Sh. Virender	Commissioner
Lather	1		Lather	
	1			Commissioner
Khargate				
Sh. Deepak Kinger Executive Engineer			-	
			Dr. Ilday Bhan	Medical Officer
' '		Municipal		
Municipal Sharma Health  Corporation Ch. Chycan Singh Evacutive	Fautalala - I	· ·		
Faridabad Corporation, Sh. Shyam Singh Executive	raridabad	<u> </u>	on. Snyam Singn	
Faridabad Engineer		Faridabad		
Sh. Inderjeet Additional			_	
Kularia   Municipal	ļ i		l Kularia	Municipal
Commissioner			rtaiaria	•

		Sh. Shyam Singh	Executive
			Engineer
		Sh. Madan Lal	Executive
		Sharma	Engineer
		Dr. Nitish Parwal	Medical Officer
			Health
		Dr. Prabhjot	Medical Officer
			Health
		Sh. Sandeep	Chief Sanitary
		Kumar	Inspector
		Sh. Praveen	Secretary
		Kumar	C C C C C C C C C C C C C C C C C C C
		Sh. Hemant Yaday	Executive
		om nemane radav	Engineer
	Municipal	Sh. Ravinder	Account Officer
Rewari	Council,	Kumar	Account Officer
Rewall	Rewari	Sh. Dayanand	Accountant
	Kewaii	Sh. Jitender	Accountant
		Kumar	Accountant
			Eve evitive
		Sh. Abhe Singh	Executive
		0 1 0	Officer
		Smt. Poonam	President
		yadav	
		Sh. Amit Kumar	Junior
	Municipal		Engineer
Kurukshetra	Council,	Sh. Rakesh Mago	Municipal
Raransiicera	Thanesar		Engineer
	manesar	Sh. B.N. Bharti	Executive
			Officer
		Sh. Dalbir Deswal	Junior
			Engineer
		Sh. Aman Kumar	Municipal
	Municipal		Engineer
lhaiiar	Municipal Council, Bahadurgarh	Sh. Jagbir Malik	Section Officer
Jhajjar		Sh. Sanjay Rohilla	Executive
			Officer
		Sh. Bhupender	Administrator-
			cum-S.D.O (C
			) Bahadurgarh
		Dr. Anil Banwal	Deputy
			Director,
			Animal
			husbandry &
			Dairying
			Department,
			Panchkula
		Sadhu Ram	Chief Sanitary
	Municipal		Inspector
Panchkula	Corporation,	Manendra Singh	Executive
Panchkula	Panchkula		Officer
	. aricimaia	O.P Sihag	Executive
			Officer
		Jagdeep Dhanda	Commissioner
		Lalit Siwach	Commissioner
		Ram Gautam	Senior Account
		Nam Gaatam	Officer
		Hardeep Batra	Deputy
		Liginech paria	Director
			בוו ככנטו

			Audit/Joint
			Director Audit
		Mohan Bhardwaj	Chief Sanitary
		Pionan Bharawaj	Inspector
		Madan Lal	Chief Sanitary
		Maddir Lai	Inspector
		Arvind Balyan	Executive
		Al VIIIu Daiyali	Officer
		Dr. Shaleen	
			Commissioner
		Arvind Nehra	Section Officer
		Jarnail Singh	Executive
			Officer
		Rajesh Jogpal	Commissioner
		Saroj Bala	Senior Account
			Officer
		Vikas Gulia	Senior Account
			Officer
		R.K Singh	Commissioner
		Sushil Kumar	Senior Account
			Officer
		Sanyam Garg	Joint
			Commissioner
		Dharmpal	Senior Account
			Officer
		Avinash Singla	Chief Sanitary
			Inspector
		Vinesh	Joint
			Commissioner
		Dharmvir Singh	Commissioner
		Vikas Kaushik	Joint Director
			Audit
		Dr. Sameer	Pet Animal
		Bhardwaj	Medical Centre
			Sector-3,
			Panchkula
		Sh. Sunil	Sanitary
			Inspector
		Sh. Satender	Sanitary
			Inspector
		Sh. Jitender	Sanitary
			Inspector
		Sh. Sadhu Ram	Chief Sanitary
			Inspector
		Sh. Vinod Nehra	Executive
			Officer
	Municipal	Sh. Sushil Kumar	Commissioner
Sonepat	Sonepat Corporation,	Sh. Krishan	Sanitary
	Sonepat		Inspector
		Sh. Joginder	Sanitary
			Inspector
		Sh. Umesh	Sanitary
			Inspector
		Sh. Sunder	Sanitary
			Inspector
		Sh. Satpal	Chief Sanitary
			Inspector
		Sh. Satender	Chief Sanitary
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			Inspector
		Sh. Sahab Singh	Chief Sanitary
			Inspector
		Sh. Virender	Deputy
			Municipal
			Commissioner
		Sh. Dharmender	Commissioner
		Sh. Girish Arora	Commissioner
		Sh. Bharat	Additional
		Bhusan Batra	Commissioner
		Sh. Deepak Sura	Executive
			Engineer
		Sh.Vijay Pal yadav	Executive
		omingay ran yadar	Engineer
		Sh. Sunil Kumar	Senior Account
		Bansal	Officer
	Municipal	Sh. Satish Kumar	Account Officer
Yamunanagar	Corporation,	Sh. Naveen	Accountant
	Yamunanagar	Kumar	/ tecourrearie
		Sh.Harjeet Singh	Sanitary
		Similar jeet Singir	Inspector
		Sh.Harjinder	Tax Inspector
		Singh	Tax Inspector
		Sh.Tej Pal	Veterinary
		Sillej Fai	Doctor
		Sh. Desraj	Assistant
		Sh.Vinod Kumar	Clerk
	Municipal	Smt. Sumedha	Commissioner
	Municipal Corporation, Karnal	Kataria	Commissioner
Karnal		Sh. Vikram	Commissioner
		Sh. Sunder Singh	Sanitary
		& Harsh Chawla	_
			Inspector
		Sh. Mahavir Singh   Sodhi	Chief Sanitary Inspector
		Sh. Naveen	
		Dhankhar	Municipal
			Engineer Assistant Town
	Municipal Corporation, Rohtak	Sh. Tilak Raj	
		Ch Maniact	Planner Executive
		Sh. Manjeet	
		Dahiya Sh. Sudershan	Engineer Accountant
Rohtak		Sh. Harish	
			Section Officer
		Sh. Surender	Senior Account Officer
		Kaliraman	
		Sh. Inderjeet	Deputy
			Municipal Commissioner
		Ch. Dam Curaan	
		Sh. Ram Swroop Verma	Commissioner
			DD Animal
		Dr. Surya	DD, Animal
		Khatkar& Dr. Om	Husbandry, Rohtak
		Ch Dardoon	
	Municipal	Sh. Pardeep	Commissioner
Panipat	Corporation,	Dagar Sh. D. V. Singh	Commissions
	Panipat	Sh. R. K. Singh	Commissioner
Delimet	·	Sh. Dharmender	Commissioner
Palwal	Municipal	Sh. Padam Singh	Secretary

#### **Annexure-IV**

	Committee,	Dhanda	
	Hathin	Sh. Javed Hussain	Municipal
			Engineer
		Sh. Aabid Hussain	Junior
			Engineer
		Sh. Devender	Secretary
		Kumar	
		Sh. Rohtash	Accountant
		Sh. Ambika	Section Officer
		Parsad	
		Sh. Bijender	Section Officer
	Municipal	Sharma	
Gurugram	Corporation,	Sh. Rishi Malik	Senior Sanitary
Gurugrain	Gurughram		Inspector-HQ
	Guruginani	Sh. Ashish Singla,	Senior Medical
			Officer
		Sh. Ashish Singla	Senior Medical
			Officer